

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 84 of 2016 &
IA NO. 203 OF 2016**

Dated: 12th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Ravikiran Power Projects Pvt. Ltd.

.... Appellant(s)

Vs.

Gulbarga Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.
Mr. Shailesh Madiyal
Ms. Rachita herimath
Mr. Geet Rajan Ahuja

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-1 to 4

ORDER

We have heard learned counsel for the parties. Arguments are concluded. ***Judgment is Reserved.***

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**